KREBS BIOCHEMICALS AND INDUSTRIES LIMITED

Regd Office: 8-2-577/B, 3rd floor, Maas Heights, Road No. 8, Banjara Hills, Hyderabad - 500 034.
Tel. : 040-66037777; **Fax :** 040-66037755; **e-mail :** com_sec@krebsbiochem.com;
CIN : L24110TG1991PLC013511

POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of **Ipca Laboratories Limited** ("Acquirer"), pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 35,73,515 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Krebs Biochemicals And Industries Limited** ("**Target Company**"). The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on February 24, 2015 in (a) Business Standard, all India English and Hindi editions; (b) Mumbai Lakshwadeep, Mumbai Marathi edition; and (c) Prajashakti, Hyderabad Telugu edition.

1. Name of the Target Company : Krebs Biochemicals And Industries Limited
2. Name of the Acquirers : Ipca Laboratories Limited
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details:
   a. Date of Opening of the Offer : November 9, 2015
   b. Date of closure of the Offer : November 24, 2015
6. Date of payment of consideration : November 27, 2015
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 54/-	Rs. 54/-
7.2	Aggregate number of shares tendered	35,73,515	200
7.3	Aggregate number of shares accepted	35,73,515	100
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 19,29,69,810	Rs. 5,400
7.5	Shareholding of the Acquirers before Agreement / Public Announcement (No. & %)	18,00,000 (18.92%) #	18,00,000 (18.92%) #
7.6	Shares Acquired by way of Agreement (preferential allotment) ● Number ● % of Fully Diluted Equity Share Capital	23,00,000 16.73%	23,00,000 16.73%
7.7	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	35,73,515 26.00%	100 0.001%
7.8	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer ● Number ● % of Fully Diluted Equity Share Capital	76,73,515 55.83%	41,00,100 29.83%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 49,16,146 (51.67%)# Post-Offer : 19,42,631 (14.13%) $	Pre-Offer : 49,16,146 (51.67%)# Post-Offer : 55,16,046 (40.13%) $

On pre-preferential allotment Capital of 95,14,286 Equity Shares

$ *On fully diluted Capital of 1,37,44,286 Equity Shares (including preferential allotment of 35,50,000 Equity Shares and 6,80,000 Equity Shares arising out of conversion of Warrants issued on preferential basis)*

8. The post offer shareholding pattern of the Target Company is as under :

Particulars	No. of Shares	% of shareholding
Promoters		
- Acquirer	41,00,100	29.83
- Existing Promoters	41,28,140	30.04
Sub-total	**82,28,240**	**59.87**
Public	55,16,046	40.13
Total	**1,37,44,286**	**100.00**

9. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

On Behalf of the Acquirers issued by the Manager to the Offer

ARIHANT capital markets ltd.

Merchant Banking Division
SEBI REGN NO.: INM 000011070
1011, Solitaire Corporate Park, 1st floor,
Building No. 10, Guru Hargovindji Road,
Chakala, Andheri (E), Mumbai - 400 093.
Tel : 022-42254800/862; Fax : 022-42254880
Email: mbd@arihantcapital.com;
Website: www.arihantcapital.com
Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P.

Place: Mumbai
Date: November 30, 2015